

4/13/2010
RAVI KAMAL BHARGAVA, Jt. Secy.,
Special Rapporteur (Central Zone)
National Human Rights Commission

90
Flat No. 51,
Ritu. Coop. Housing Society
Plot No.22, Survey No.161/1
Juhu Versova Link Road
Andheri (West) Mumbai-400058

1st February 2010

Dear *Shri. Meena,*

I am enclosing along with my report on the visit to Nashik Road Central Jail on the 12th & 13th January 2010. My comments are in the last page of the Report. The format has been filled in by the Jail Superintendent.

Smt. Medha Gadgil, Principal Secretary (Home), Govt. of Maharashtra could not accompany me as she was held up in a High Course case in Mumbai. I am also enclosing a small booklet on various programmes undertaken by the Nashik Road Central Jail in the last few months.

With regards,

Encl: As above

Yours sincerely,

R.K. Bhargava
(R.K. Bhargava)

Shri J.P.Meena
Jt. Secretary,
National Human Rights Commission,
Faridkot House, Copernicus Marg,
NEW DELHI 110 001.



NASHIKROAD CENTRAL PRISON

VARIOUS PROGRAMME AND EVENT
CONDUCTED UNDER THE AGIES OF NASHIK ROAD
CENTRAL PRISON DURING PERIOD FROM JUNE 2009
TO DECEMBER 2009 WITH AN AIM OF
DEVELOPMENT OF PRISONERS.

ALSO THE MEDICAL CAMP AND FAMILY
WELFARE PROGRAMMES/ MEETS CONDUCTED FOR
THE OFFICERS/ OFFICIALS AND EMPLOYEES AND
THEIR FAMILIES.

A CONSISE REVIEW OF THE SAME

The period under review as mentioned earlier has seen conduct of various programmes and events under the aegis of Nashik Road Central Prison with an aim of development of prisoners along with family welfare programmes conducted for officers, officials and their families. The details are as follows.

PRISONER'S DEVELOPMENT AND RESETTLEMENTS PROGRAMMES.

1. Check – Ups conducted by Dermatologist and Psychiatrist.

On 04 June 2009 Dr. Bansi, a dermatologist and Dr. Sosanis, a Psychiatrist from General Hospital, Nashik conducted check-ups of the prisoners. They also conducted lectures for the jail inmates and guided them with an aim to improve the general health status of prisoners. It has proved to be a valuable guidance and the prisoners have been immensely benefited by the same.

2.

DENTAL CHECK-UPS.

Dr. Lodha and Dr. Abhishek Patni, Dentists from General Hospital, Nashik conducted a Dental Check-up of prisoners along with a talk on oral hygiene and its benefits. Most of the patients with dental complaints were benefited by this.

3.

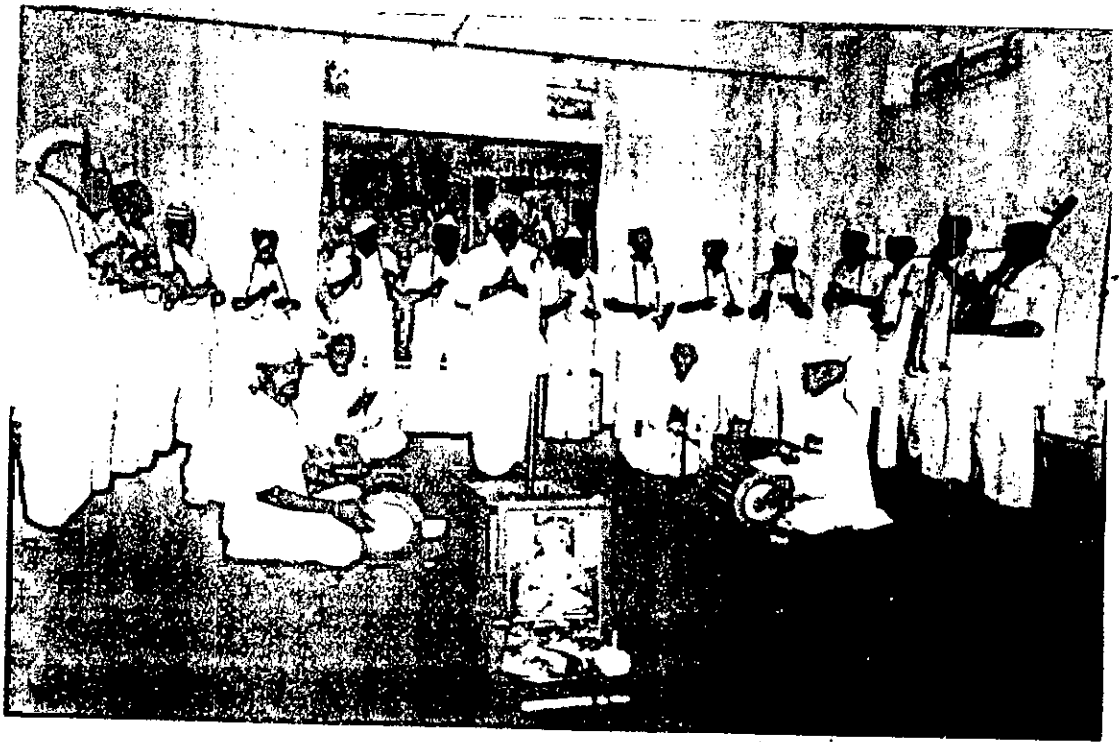
HIV CHECK-UP AND COUNCILLING.

During the period under review, number of check-ups for HIV were conducted. Besides the regular check-ups, specific tests for HIV detections were carried out. Also the doctors conducted counseling for HIV and AIDS. Total 48 prisoners have undergone the medical tests during the said period.

4. RELIGIOUS: KIRTAN AND SATSANG PROGRAMMES.

It is always observed that religious programmes such as Kirtan and Satsangs enhances the environmental conditions along with peace and tranquility of the jail atmosphere and mental peace for the prisoners. With an aim to achieve the same, a Kirtan and Satsang programme was organized on 03 July 2009 and 18 July 2009. It was conducted by H. H. Bhikasingh Pardeshi and H. H. Mahadevji Maharaj. Also on 18 July 2009 Bhajan and religious service was carried out by Shri Gangurde who happens to be the disciple of H. H. Sant Asaram Bapu. It was an overwhelming response from the prisoners while approximately 150 of them attended the same.

ASHKROAD CENTRAL PRISON
KIRTAN AND SATSANG PROGRAMME



5. INSPIRATIONAL PROGRAMME

An inspirational programme, with a specific aim to develop positive thinking, optimism and attitudinal changes of the prisoners was conducted by Mr. Umesh Kankavlikar on 18 July 2009. Besides around 200 prisoners, the programme/ workshop was also attended by the officers and officials of the NashikRoad Central Prison. It again proved to be an overwhelming response from the prisoners.

6. **REHABILITATION PROGRAMME**

Dr. Suresh Rathi along with his colleagues representing Maa Bhagwati Pariwar Trust conducted a rehabilitation against addiction programme for the prisoners. The turnout was of 300 inmates who were the beneficiaries of this event. The programme highlighted the evils of addiction of any kind such as chewing of Tobacco, Gutkha, Pan-Masala, Smoking, consumption of liquor, use of narcotics and contrabands etc. It specified the fallouts of addictions and effects affecting the health and other related problems, suffering by family members of addicted persons and so on. Due to the effective and appealing presentation many of the prisoners have vouched not to indulge in any kind of addictions in their future lives.

7.

SOUL SEARCHING/ SELF REALISATION
PROGRAMME FOR WOMEN PRISONERS.

A Special programme for women prisoners was conducted by Prajapita Brahmakumari Vishwa Vidyalay, a Nashik based branch of the organisation, on 3 July 2009 and 4 July 2009. Ms. Sangeeta and Ms. Chandrakala delivered speeches of Philosophical subject of soul search and self Realisation. 12 women prisoners attended the programme.

8.

MASS AND SPECIAL SERVICE BY CHURCH

A Father representing National Social Service Society and Bishop house Mumbai, conducted special Mass and service comprising of Holy and religious songs other than the religious talk. Around 200 prisoners attended the programme.

9.

MEDICAL CAMP

Medical camp comprising of Diagnostics and Medication was voluntarily conducted by initiative of Eklavya Charitable Trust's Ashvini Rural Ayurvedic Hospital and Pravin Social Service organization, Nashik. It was a joint efforts by these two organization which are undertaking society oriented welfare programmes. The programme was a success as 160 prisoners availed the medical facilities involving diagnostic and medication free of cost. Dr. Khandidhade, Dr. Nene, Dr. Salvi, Dr. Tambe and others made the camp a success. These doctors also conducted guidance oriented talk for the prisoners.

SATSANG AND KIRTAN

It has always been observed that Satsang and Kirtan programmes organization in prison fetch overwhelming response from the prisoners. Similar was the case when a Satsang and Kirtan programme was conducted by Shri Gangurde and his associates who happen to be disciples of H. H. Sant Asaram Bapu. The programme was conducted on 12 Sept. 2009 and a total of 150 prisoners enjoyed the event.

11. GANDHI VICHAR PARIKSHA

In view of the Gandhi Birth Anniversary an examination based on Gandhiji's life and times was conducted for the inmates of Nashik Road Central Prison. This exam is conducted under the aegis of Sarvodaya Mandal, Mumbai and is popularly known as 'Gandhi Vichar Pariksha' (Examination based on Gandhiji's teachings and ideology). Personal efforts were put in by Smt. Swati Sathe, Superintendent, Nashik Road Central Prison and Shri Sachin Salve, Jailor Gr. II of this Prison. They not only took the initiative but participated in the event also.

Former Vice- Chancellor of Yashwantrao Chavan Open University Dr. Rajan Velukar expressed in his speech that people who have come in jail as prisoners were due to some misconduct which had occurred out of unawareness or an act which was unintentional, and for such persons Gandhiji's ideology acts as the light house and facilitates developing positive approach towards life. He further stated that one must approach life with optimism, love, empathy and kindness. And that it needs introspection, self control, courage of conviction. He expressed that with all the above said qualities it is sure that one would be able to change his or her life. Dr. Velukar further said in his

guidance that virtues once imbibed and nurtured by parents see us through the entire life, like wise the teachings of Gandhiji, if followed in life are long lasting and capable of guiding a person throughout his life. On emphasysig on the issue of virtues, he mentioned that the Superintendent is like a mother, thinking continuously for the betterment of the prisoners and this approach of sympathy and empathy would help develop good virtues in prisoners. He appealed that Gandhiji should not only be read but should become an integral part of once` soul.

The Superintendent in her talk expressed her confidence that study and following of tolerance helps increase and develop mental peace and also change the course of life.

A total of 210 prisoners and 134 officers and officials of jail appeared for this examination. Those who took on this examination successfully were felicitated by Dr. Rajan Velukar.

NASHIKROAD CENTRAL PRISON

GANDHI VICHAR PARIKSHA



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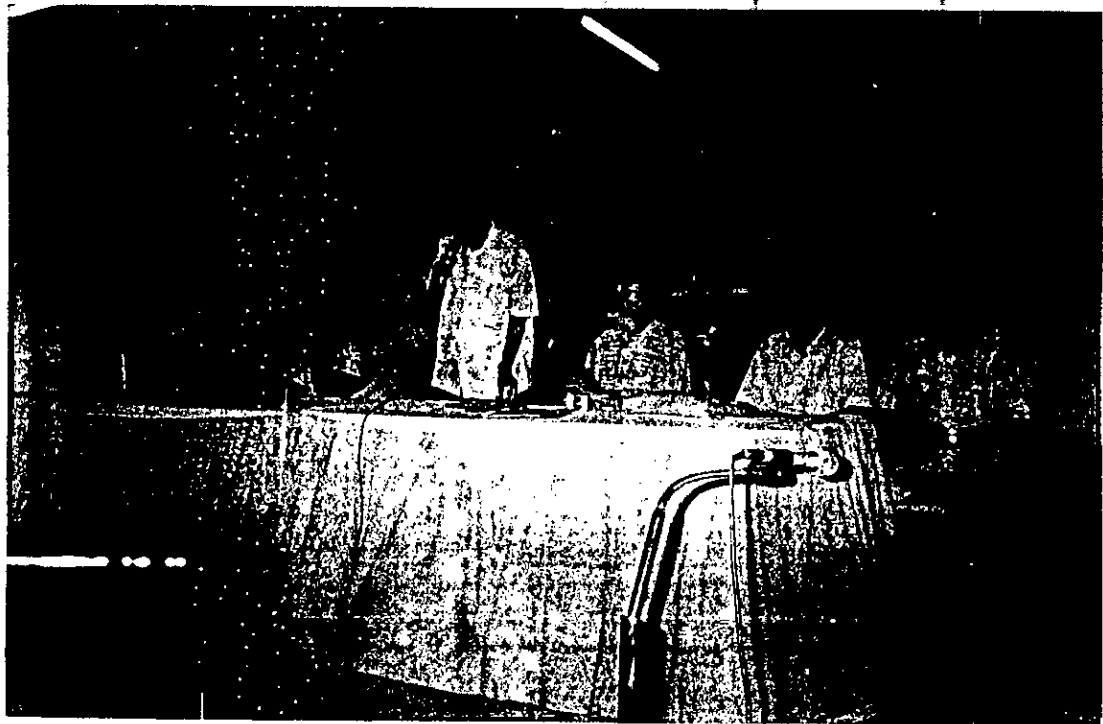
NASHIKROAD CENTRAL PRISON

GANDHI VICHAR PARIKSHA



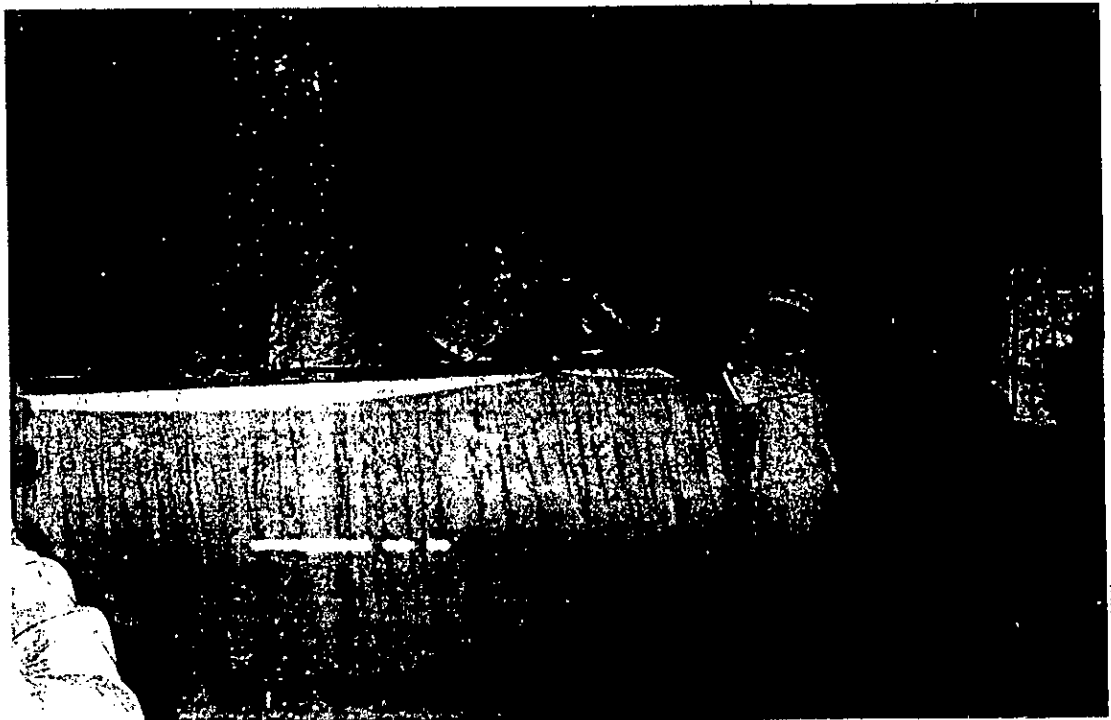
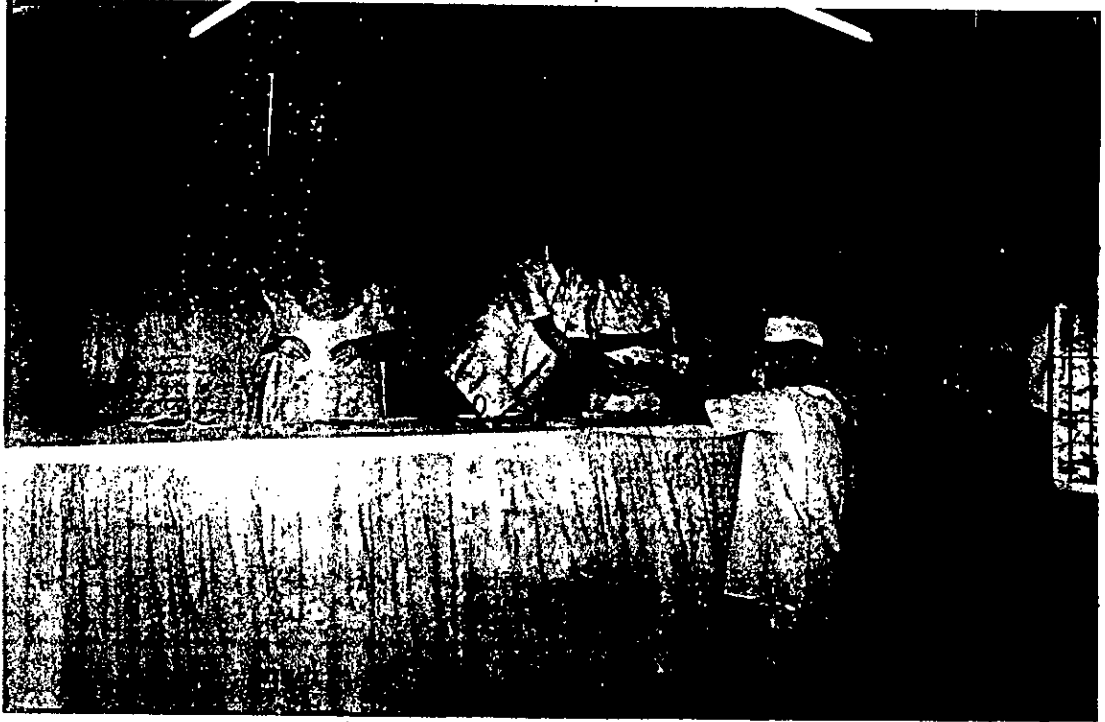
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GANDHI VICHAR PARIKSHA



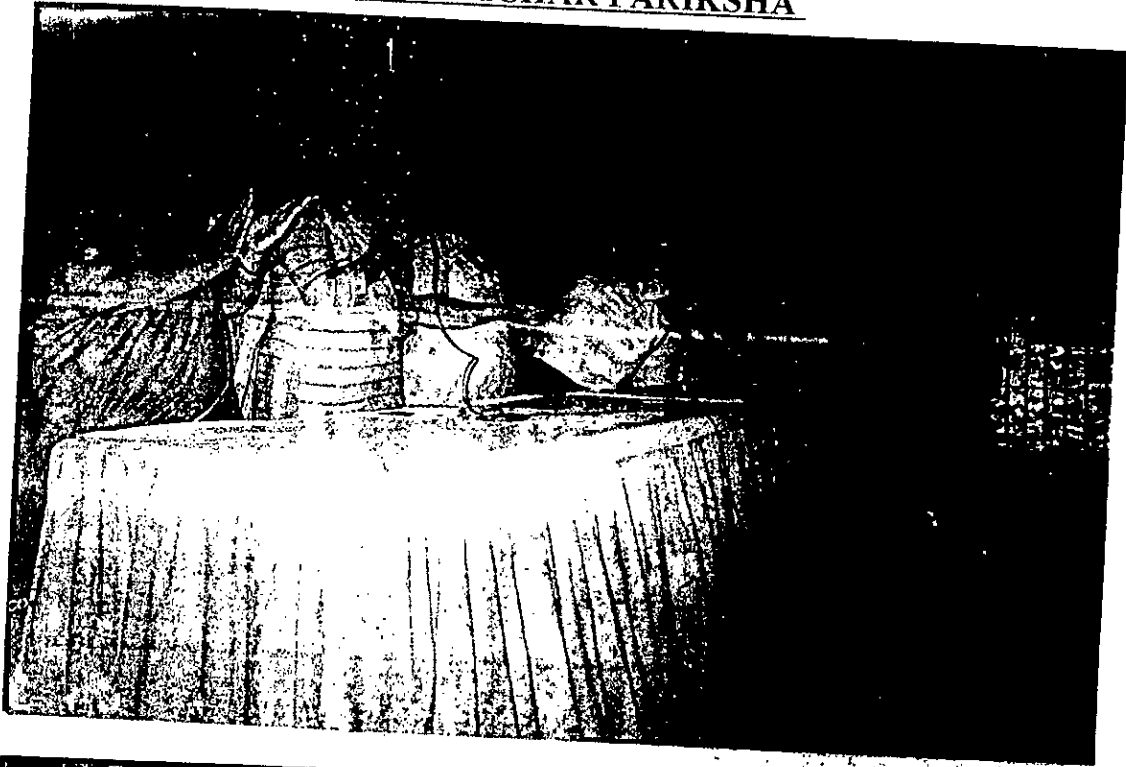
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GANDHI VICHAR PARIKSHA



NASHIKROAD CENTRAL PRISON

GANDHI VICHAR PARIKSHA



Famous and widely appreciated organization of Shri Shri Ravi Shankarkar conducted an "Art of Living" course in the prison. It has aimed at mental and physical health of the prisoners. It comprised of Basic course of Art of Living, Physical training, Yoga Asanas, Pranayam, such as Bhasrika and Sudarshan Kriya. It has proved that the above said exercises successfully build the mental peace, develops immune system, developes general health conditions, controls hyper tension and high B.P. and almost cures asthama related problem.

Two such courses spanning over five days were conducted for women prisoners while four courses also spanning over 5 days were conducted for male prisoners. Total 40 and 200 prisoners attended these courses respectively.

Special course for officers and officials of the prison was conducted spanning over three days in which 25 of the members were benefited.

13. **LEGAL ADVISE AND GUIDANCE**

A Legal Aid and guidance camp was organised under the joint agies of District Legal Aid corporation and District Lawyer's association on 15 November 2009. The programme was presided over by Principal Judge of Nashik District and Sessions court Hon`ble Justice Mr. Malik.

Principal Justice himself along with lawyers of Bar Association Nashik answered the queries of the prisoners and explained the ways and means to lead a life of liberty by taking assistance of Law.

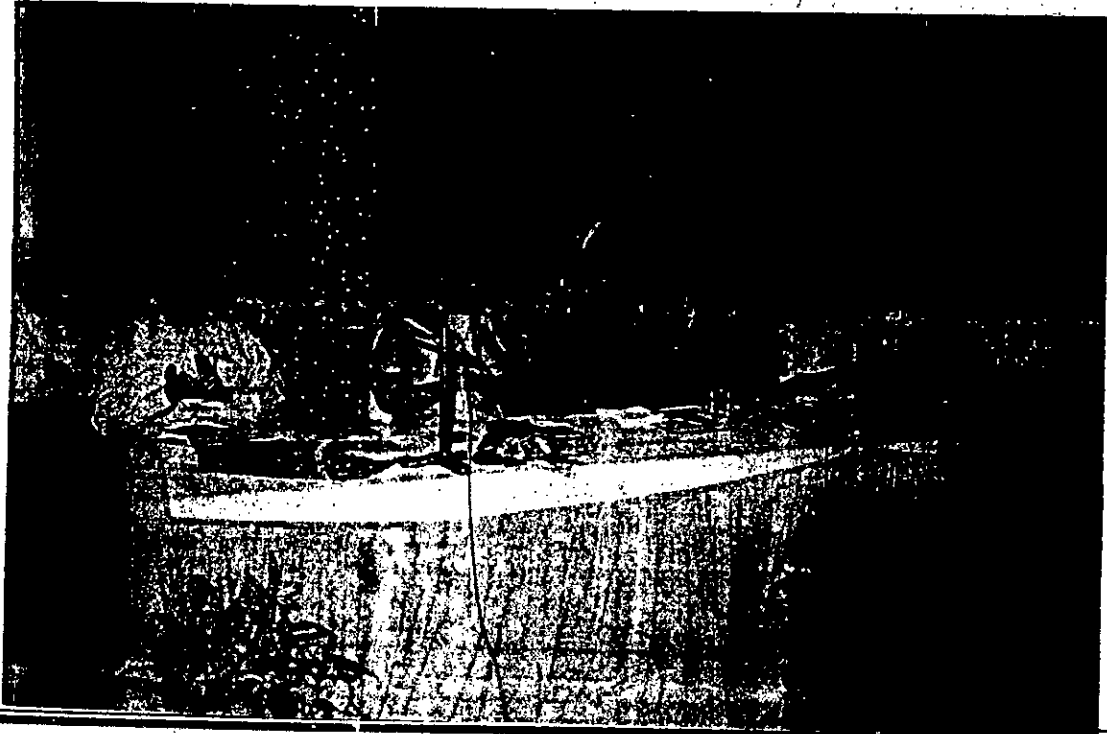
The concept of "Plea Bargain" which has been included in the CRPC was widely explained to the prisoners. Around 300 prisoners availed the facility of this Legal Aid capsule.

14. **MASS AND SPECIAL SERVICE BY CHURCH**

Father Edger Nevis representing Sahara Charitable Trust, Mumbai conducted special Mass and Service for around 100 prisoners on 18th November 2009 and 25 November 2009.

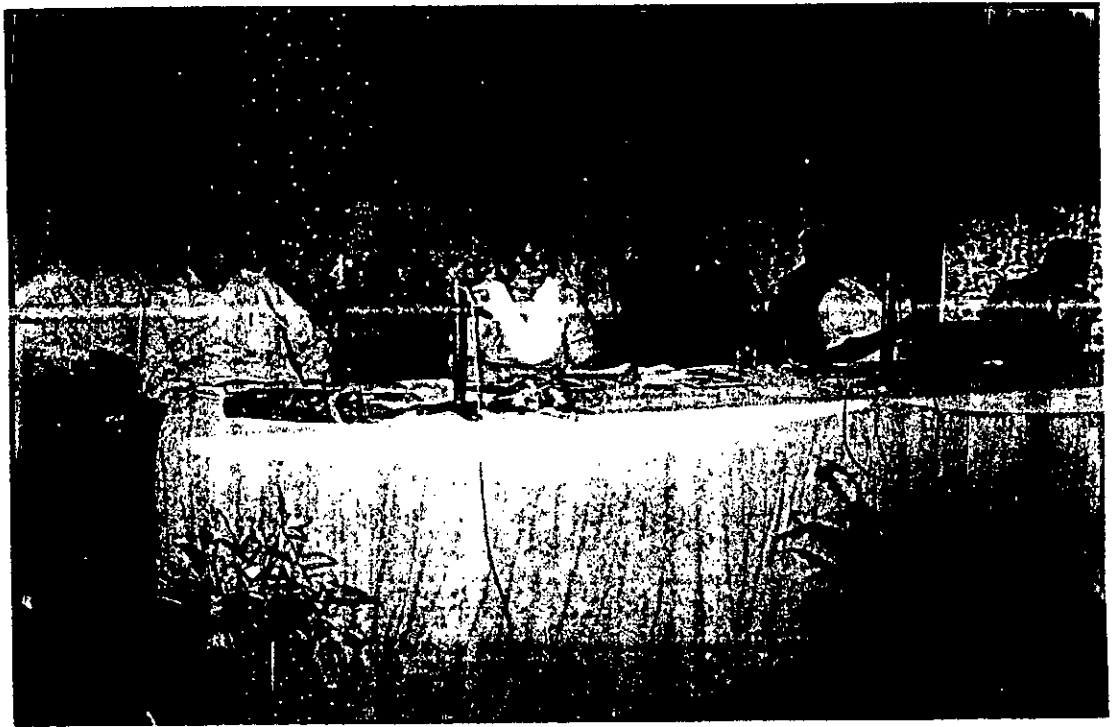
NASHIKROAD CENTRAL PRISON

LEGAL ADVISE AND GUIDANCE



NASHIKROAD CENTRAL PRISON

LEGAL ADVISE AND GUIDANCE



15. HEALTH CAMP FOR JAIL OFFICERS
 AND OFFICIALS.

Increasing stress and strain related health problems amongst the prison officers and officials has become a matter of concern for the system. Keeping in view of these medical problems and other stress related issues, the Superintendent of Nashik Road Central Prison had organised a health and medical camp by taking assistance of the prison medical team. The said camp was organised at the Hospital of the prison itself, tests such as Blood Pressure, Blood check-up for blood sugar, height-weight ratio etc. were conducted. Accordingly the officers and employees were advised for corrective measures to be undertaken if any. The camp was conducted basically on the lines of " Prevention is better than cure" concept. All the officers and officials of the establishment attended the camp and made it a mega success.

6. BAL DIN

The birth anniversary of the first Prime Minister Pandit Jawaharlal Nehru, celebrated as 'Bal Din' was observed in the prison. Children of women prisoners who are housed long with their mother's in prison were distributed with gifts and pair of shoes who attend the kindergarten located outside the prison gate. Superintendent shared her good wishes with these children. A separate special menu for lunch was prepared and distributed to these kids to enhance the importance of these occasion.

17. MEDICAL CAMP FOR WOMEN OFFICERS AND EMPLOYEES.

Medical camp for women officers and employees was conducted at the prison rest house located outside the prison gate on 02 December 2009. This camp was organised on the same lines of the camp organised for other officers and officials. It was conducted by the Medical Hospital team of the prison itself. Overall 60 women employees to include officers were the beneficiaries of this camp. Other than routine check-ups, tests such as blood pressure, blood sugar, height weight ratio were conducted.

NASHIKROAD CENTRAL PRISON

BAL DIN



NASHIKROAD CENTRAL PRISON

MEDICAL CAMP FOR WOMEN
OFFICERS AND EMPLOYEES



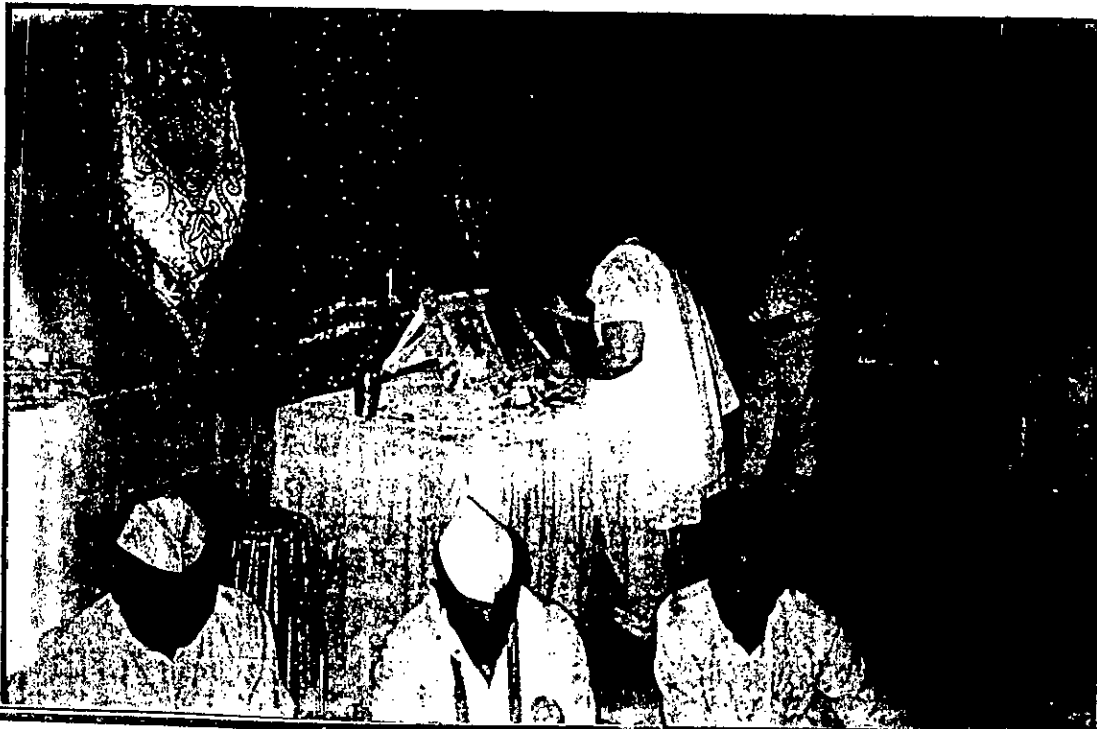
18. **REMEMBERING THE MARTYRS.**

To commemorate the Supreme sacrifice of the martyrs of the joint operation conducted by Mumbai Police and National Security Guards on 26 Nov. 2008 in Mumbai against the Pakistani Terror attack, a homage paying and remembrances ceremony was conducted in the prison. All the prisoners were made to concentrate in their respective circles on specific instructions from Superintendent. Superintendent herself along with all other prison officers, officials and employees made themselves present at the "Tower Office". The homage was paid by observing two minutes silence in remembers of the martyred souls.

Subsequently Superintendent had organaised a programme for paying homage at " Chintamani Lawns" for officers, officials, employees of the prison and their families. Bhajans from all faiths were sung in the programme. Sizable number of families of prison employees attended the programme and paid their respect.

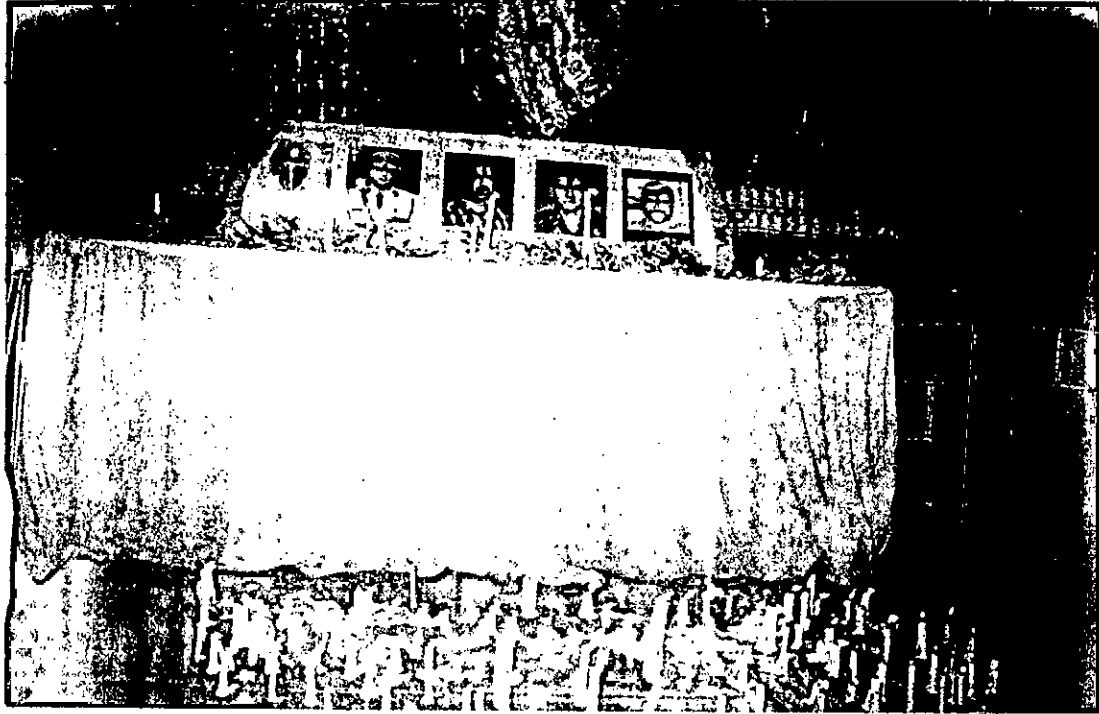
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REMEMBERING THE MARTYRES



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REMEMBERING THE MARTYRES



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REMEMBERING THE MARTYRES



NASHIKROAD CENTRAL PRISON

REMEMBERING THE MARTYRES



19. SCHOLARSHIPS

Pupils whose parents are the employees of Prison Department and who have secured more than 60% mark in S. S. C. or equivalent examinations were facilitated by the Superintendent in a special ceremony organised on 31 December, 2009. The recipient awardees were invited along with their parents and were distributed with cash awards released from the officer of the Inspector General of Prisons, State of Maharashtra, Pune. 27 such budding scholars were distributed with awards. The Superintendent wished them the success in their future endeavors and also appealed them to continue with better performances in years to come.

Along with these, officers and employees of prison who have discharged their duties with utmost sincerity, discipline and in exemplary manner were also felicitated by presenting them with special citations, letter of appreciations.

**NATIONAL HUMAN RIGHTS COMMISSION
INSPECTION FORMAT
FOR PRISON VISITS**

Nashik Road Central Prison Nashik

AS ON 12 & 13 January 2010

**NATIONAL HUMAN RIGHTS COMMISSION
INSPECTION FORMAT
FOR PRISON VISITS**

1. Name of the Prison :- **Nashik Road Central Prison**
2. Sanctioned Capacity of the prison :- (a) Male- 3118
(b) Female - 60
Total- 3178
3. Actual Strength of the prisoners. The number of prisoners undergoing life imprisonment and under death sentence may also be indicated :- (a) Convicts - 2129
Under trials - 468
Total - 2597
(b) Male - 2476
Female - 121
(c) Lifers 1598
Death Sentence Nil
Rigorous imprisonment 457
Simple imprisonment 61
Detenue 13
(d) Daily Average strength of the previous month :- Male 2425 & Female 101
4. **BUILDINGS**
 - (a) Age of buildings :- 83 Year .Constructed in 1927
 - (b) State of buildings and needs for any additions, Renovations or repairs :- (a) The Buildings and barracks are old. During the Monsoon leakage is a major problem, it needs substantial repairs and renovations. ✓
(b) The quarters for the staff and officials are in the state of dilapidation. It needs renovations / new constructions. ✓
(c) Sanitary facilities such as toilets and bathrooms are common amongst five quarters.
(d) The entire Jail premises as such need a security wall around it. Increasing pressure from the population may cause a security threat to the establishment. ✓

5. STAFF

- (a) Sanctioned strength :- 316, Detail Chart Enclosed as (Annexure page No. 1)
- (b) Actual strength :- 282 Please refer details chart as mentioned above.
- (c) Comments on adequacy or otherwise of sanctioned and available staff. :- (a) The B.P.R.D has recently published Modern Jail Manual. Based on the recommendations of Mulla Commission which is yet to be implemented. As per this Manual following officials are required to be posted in the prisons. It demands 1 Sepoy per 5 prisoners, 1 Havildar per 5 Sepoy , & One Subheddar Per 5 Havildar
- (b) The Present strength is definitely inadequate & insufficient. It affects the functioning of the Jail and also affects efficiency of an individual while on duty.
- (d) Comments on the training of staff :- (a) Officers:- While joining an officers undergoes a training of One Year. After this basic training an officer seldom gets a chance to undergo any kind of training subsequently. Refresher courses / Cadres while promoting an officer are must. Also, repeated on the Job training for keeping abreast with the latest developments, security aspects, threat perceptions, Law and Judicial amendments are extremely essential.
- (b) Guarding Staff: - Guarding staff is appointed after completing six months of basic training at the training centre. A refreshers course for Two months duration is conducted at training Centre. How ever the detailment is at random and does not have any uniformity. It is suggested that guarding staff must be made to undergo this refresher course in a cycle of three years.

(c) Ministerial Staff (Clerical) :-

The basic training of 15 days which is imparted to this staff is definitely inadequate due to every day changes which are occurring in Judiciary and various amendment implemented by the Governance. It is also felt that basic knowledge pertaining to Law and legal aspects is must for the staff.

6. SANITATION AND HYGIENE

- (a) No. of toilets :- (a) Every single Cell in each barrack has got toilet facilities. Total 415 toilets are located within the barracks.
(b) In addition there are toilets located in every Yard/circle the numbering total of the same is 305.
- (b) No. of bath-rooms :- There are no separate bathrooms constructed, however there are common bath Platforms available with adequate water storage facilities in every Yard/circle. There are total of 29 such bathing platforms available in this prison. Each such platform is capable of handling 30 individuals at one time and is supplied with fresh drinking water.
- (c) State of cleanliness and personal hygiene :- (a) All toilets and bathrooms are cleaned by using hygiene chemicals twice a day. i.e. Once in the morning and in the evening.
(b) The conservancy workers who have volunteered to under take this job amongst the prisoners carry out this daily routine. The Cleanliness of toilets and bath platforms are checked by the One convict overseer and inspected by Jail officials on duty every day.
(c) Prisoners other than those who are medical exempties are made to take bath every day and the same is insured by the convict overseer and inspected by Jail officials on duty.

Note :- The Conservancy workers are given extra remission facilities and also paid with extra wages.

- (d) Drinking water facilities :- As stated in para c of the above fresh drinking water facility is available in every yard/circle, In addition a G.I/steel drum with capacity of 200 ltrs. Is placed in every barrack filed with fresh water for drinking purpose.

7. **FOOD**

- (a) Scale of ration :- (Annexure page No. 1)
- (b) Per head daily expenditure on food :- Rs. 21.07
- (c) Comments on quantity and quality of food :- (a) Quantity :- Total three meals, to include break fast, are served to the prisoners. The Quantity of the food served is sufficient and as per the laid down prescribed recommendation of the Diet Committee.

(b) Quality :- Sustained and continuous efforts are throughout in progress to improve the quality of foods served every day. The menu is followed strictly as per laid down guidelines. It helps maintaining the basic nutritional requirements of an indusial.

Note :- Regular and Periodical medical checkups by the Medical Officer of the Prison are conducted in respect of the prisoners working in the Kitchen section & record to that effect is maintained in the department.

- (d) Diet Plan for Prisoners (Annexure) :- Diet Plan as laid down by the Govt. Diet Committee is strictly followed.

8. **CLOTHING AND BEDDING**

- (a) Comments on adequacy or otherwise of prescribed scale and actual supply of items of clothing and bedding to inmates :- The Prescribed scale as per the Maharashtra Prison Manual 1979 in respect bedding and clothing is supplied to the prisoners. Nashik being a place which experiences severe winters, additional sufficient bedding and clothing is furnished to the

prisoners during the winter months. In addition additional bedding/clothing is given to the prisoner if recommended by the medical authorities.

- (b) **Facilities for washing of clothes** :- Once in a week i.e. on Sunday washing soda is made available to the prisoners along with sufficient Hot water for washing of cloths and or the bedding. The Prisoners are expected to carryout washing of their personal belongings on every Sunday. The same is inspected by the officials on duty.

9. **HEALTH HOSPITALS AND MEDICAL FACILITIES**

- (a) **No. of doctors** :-
- | Male (Dr) | Female (Dr.) | Total |
|------------|---------------------|-------|
| C.M.O.-1 | - | 1 |
| M.O.-1 | 1- ON
Deputation | 2 |
- (b) **No. of para-medical personnel** :- 6 Male person
- | Sr. No. | Particulars | No's |
|---------|-------------------|------|
| 1. | Pharmacist's | 2 |
| 2 | Lab Technician | 1 |
| 3. | Rakshak Parichrak | 3 |
- (c) **Daily average of O.P.D.** :- Around 175 to 200 patient avail the facility of O.P.D. Every day.
- (d) **No. of beds** :- The Jail Hospital is equipped with 72 beds spread over in four barracks. The Isolation ward comprising of 6 rooms is also available for the patient suffering from infectious disease. The beds are placed as per requirement.
- (e) **Availability of medicines Adequate / Inadequate** :- Medicines are received regularly from Govt. Medical Store Depot, Haffkin Ajantha Pharma, Hindusthan Antibiotics and Civil Hospital Nashik. The Adequacy of the medicines is ensured throughout. In case of requirement and urgency specialised medicines are procured from the local market.

- 6
- (f) **Visits by specialists** :- The Jail administration conducts regular periodical specialized medical camps in the Jail Hospital with the assistance of Nashik Civil Hospital and also with help of few NGOs of the city. Such camps include the following specialists.
- (a) Psychiatrist
 - (b) Dentist
 - (c) Ophthalmologist
 - (d) Dermatologist
 - (e) Orthopaedic surgeon
 - (f) Physician
- (g) **Isolation / segregation of patients Suffering from infectious diseases.** :- As stated in Sr, d of this sub heading, there are Six rooms earmarked as isolation ward in the hospital. The same is made functional as per the requirement.
- (h) **No. of prisoners suffering from T.B. :-** Presently there are 8 Prisoners suffering from T.B. to included 3 Patients who are HIV positive.
- (i) **No. of prisoners suffering from HIV/AIDS** :- 37 Prisoners (18 Patients on ART Treatment from Civil Hospital Nashik)
- (J) **Arrangements for detection and Prevention of HIV/AIDS** :- (a) Regular and periodical blood tests are carried out in the Jail Hospital with a view to detect HIV carriers. The Prisoners are appealed to undergo the tests by carrying out announcements.
If found positive during these initial screenings the suspected patients are referred to the Civil Hospital for CD-4 & other relevant tests.
- (b) Various programmes such as medical counselling, lectures and talks by specialists, distributions of leaflets and conducting of awareness drives are regularly conducted to highlight the evils of this deadly disease.
- (k) **Are instructions about medical examination of every prisoner on admission being followed?** :- Strictly complied with.

- (l) Ambulance service :- Yes.
- (m) Drug de-addiction and counselling services. :- No.
- (n) No. of mentally disturbed prisoners and their handling / treatment :- Ward No. 4 of the Jail Hospital is housing 45 such cases of mentally disturbed prisoners. These patients are regularly attended by psychiatrist representing Nashik Civil Hospital.
- (o) Inoculation of children staying with women prisoners :- Inoculation of the kids staying with women prisoners is carried out at Nashik Civil Hospital and or at Jail Hospital itself.
- (p) Any NGO involved in health-care of prisoners :- Following NGOs are actively involved in improving of health care of prisoners.
 (a) Tamboli Welfare & Education Trust.
 (b) Nirmala Lokkalyan Prabodhani.
 (c) Ashwin Ayurved research foundation.
 (d) Birla Super speciality eye hospital.

10. **EDUCATION, RECREATION AND WELFARE**

- (a) Comments on educational programmes and literacy classes :- As of date there are 112 prisoners who are availing the facilities various educational programmes conducted in this prison. Out of these 112 prisoners 45 are undertaking the higher education i.e. of graduation. The affiliation of the higher education program is with Yashwantrao Chavan Maharashtra Open University, Nashik. The classes for the higher education students are conducted from 8.30 a.m. to 10.00 a.m. 8 inmates have successfully completed their graduation in the last academic year.
- (b) State of prison library and its utilization by prisoners :- The Prison library is well stocked with around 1700 books comprising of Marathi, Hindi, English literature.
- (c) Facilities of vocational training :- Vocational training such as training of Electrician, Plumbing Jobs and soap manufacturing is imparted by NGOs of the city.

- (d) Comments on recreation activities such as games and sports, radio, T.V. films, etc. :-
- (a) **Games & Sports :-** Facilities for following games and sports are arranged for the prisoners.
- :- Volleyball
 - :- Carom
 - :- Chess
- (b) **Recreation: -** Every yard/circle is equipped with two television Sets meant for the prisoners.
- (e) Cultural activities such as dance, drama, music arranged for or by inmates. :-
- KIRTAN & BHAJAN is a regular phenomenon in the Jail performed by the inmates On special occasions performers are invited by the Jail administration.
- (f) Yoga and meditation :-
- Yoga & Pranayam camps are regularly conducted and maximum prisoners are encouraged to participate in the same. Yard No. 8 is specially earmarked for the daily yoga and Pranayam practices.
- (g) Canteen facilities :-
- Jail runs a canteen adequately stocked for meeting the requirements of the prisoners. Prisoners are allowed to spend up to Rs. 1500/- per month. Daily needs such as toiletries, snacks, and food items, stationary and writing material etc. is provided at No loss No. profit basics in exceptional cases some items are procured from the civil market as per demand.

11. WORK PROGRAMME

- (a) Types of prison industry :-
- :- 1) **Fabrication Unit: -** All types of fabricated iron furniture items are manufactured by this section.
 - :- 2) **Textile Unit: -** Items like bed sheets, carpets, durries, mats, & towels etc. are manufacture.
 - :- 3) **Leather Unit: -** Presently the unit is non functional due to the want of instructor and orders there off.
 - :- 4) **Carpentry Unit: -** This department manufactures all kinds of furniture items as per the order placed.
 - :- 5) **Chemical Unit: -** Hygiene chemicals, washing soap & toiletries are manufactured in this section. The

products of this unit are supplied to all Jails in the state & also to Govt. Hospitals.

- :- **6) Bakery Unit:** - All kinds of bakery items are prepared by the bakery unit of this Jail.
- :- **7) Tailoring Unit:** - This section undertakes stitching of uniforms of Police Department, Jail Department, other Govt. agencies and orders from private organization also.
- :- **8) Laundry Unit:** - Laundry unit functions for the prison staff and officials. It undertakes washing and ironing of cloths.

(b) **Daily average No. of Prisoners employed in each type of industry** :-

Sr. No	Name of Industries	Convicts	Under trials	Total
1	Fabrication Unit	10	-	10
2	Textile Unit	57	-	57
3	Leather Unit	-	-	-
4	Carpentry Unit	25	-	25
5	Chemical Unit	-	-	-
6	Bakery Unit	7	-	7
7	Tailing Unit	54	-	54
8	Laundry Unit	10	-	10

(c)	Daily wages for	:-	Rate for one day Task
(i)	Trainees	:-	Rs. 12.75
(ii)	Semi-skilled workers	:-	Rs. 17.00
(iii)	Skilled workers	:-	Rs. 25.50

CONDITIONS OF UNDERTRIALS

(a)	Detention period	:-	Numbers		Total
			Male	Female	
(i)	Upto 3 months	:-	204	15	219
(ii)	3-6 months	:-	115	2	117
(iii)	6-12 months	:-	44	3	47
(iv)	1-2 years	:-	61	5	66
(v)	2-3 years	:-	14	1	15
(vi)	3-5 years	:-	10	1	11
(vii)	Above 5 years	:-	5	-	5
Total		:-	453	27	480

(b) Are under trials kept separate from convicted prisoners? :- Yes

(c) No. of under trials granted bail but unable to seek release because of failure to arrange sureties :- Nil

(d) Is there any problem of providing escorts to under trials for court appearance? :- No. 100% escorts is available

(e) Holding of Lok Adalats in Jail premises. :- No.

13. CUSTODIAL DEATH

(a) Annual statement of details for last 3 years :-

Year	Total No. of deaths	Natural	Unnatural	Remarks			
				D.M reports received	D.M reports awaited	P.M reports received	P.M reports awaited
2007	19	19	Nil	03	16	18	01
2008	15	14	01	02	13	13	02
2009	09	08	01	00	09	09	00

(b) Annual Statement of escape from the Prisons / escorts for the last 3 years :- Nil

14. **WOMEN PRISONERS**

- (a) **Sanctioned capacity** :- 00 women prisoners.
- (b) **Actual strength** :- Convicts - 94 ,
Under trials - 27
Total - 121 ✓
- (c) **Details of staff** :- Male- Nil
Female - 6 ,
Including One Jailor Gr. II officer.
- (d) **No. of children with women prisoners and their age-group.** :-
O to 1 Year 6
:- 1 to 2 Year 5
:- 2 to 3 Year 4
:- 3 to 4 Year 6
:- 4 to 5 Year 5
:- 5 to 6 Year 3
:- **Total 29**
- (e) **Are women prisoners kept in separate accommodation?** :- **Yes**
- (f) **Facilities for special care, education and recreation of young children staying with women prisoners.** :- Children of women prisoners above the age of three years are provided with the facility of nursery schooling. This nursery is located just out side the gate of Jail. The timings are 9.00 a.m. to 11.00 a.m. , A Nursery teacher from Nashik Social Service Organization provides her services in this school. The School is equipped with adequate toys for the kids.
- (g) **General comments on health facilities for women prisoners and children staying with them with special mention of availability or otherwise of a separate female ward in prison hospital and inoculation programme for the children** :- Gynaecologist from Civil Hospital Nashik visits and attends to women prisoners twice a week. In case of emergencies the patients are referred to the Civil Hospital. Pregnant women prisoners are made to undergo regular tests and all necessary precautions are taken post delivery of the concerned. The neonatal are timely inoculated as per requirements.

- (h) Facilities of vocational training for women prisoners :- Yes, training in Tailoring, and envelop making is imparted.
- (i) No. of women prisoners suffering from T.B. and psychiatric problems :- Nil,

NHRCs Comments on Children of Women Prisoners (Annexure)

15. SYSTEM OF PAROLE :- Prisoners are authorized to avail Parole on grounds of serious ailments of his blood relations. The application received from the prisoner is forwarded to the Divisional Commissioner and copy of the same is forwarded to concerned Police Superintendent / Commissioner for Police report. On receipt of report & required medical documents of the prisoner's relatives competent Authority grants Parole.
Note: - Superintendent is authorized to grant Death Parole leave.
16. System of interviews with family members and lawyers. :- (a) Under trials: - Under trials are allowed to have an interview with their family members for 20 minutes in a week where as the detainees are allowed interview twice a week for 20 minutes.
 (b) Convicts :- 20 minutes interview for once in a month is allowed for convict prisoners.
 (c) Lawyers Interview:- Lawyers interview are granted as per requirements to the prisoners.
Note:- In exceptional cases the Superintendent is empowered to grant interviews to the prisoners on the days of holidays.
17. No. of visits/Inspections during the last One year by Judicial Authorities :- (i) 24 visits were undertaken by Chief Judicial Magistrate Nashik which were namely on First & 3rd Saturday of every month. 4 visits were by Principal Judge of Nashik Sessions Court & 2 visits were by District Magistrate.

(ii) **Non-Judicial Authorities :-** Total 9 visits comprising of Police Commissioner, Police Superintendent, Divisional commissioner, Dy. I.G. of Prisons & Chairman, State H.R.C. Were carried out in calendar year.

18. **Involvement of NGOs and social activities in prison activities .** :-

(a) **Art of Living ;--** Famous and widely appreciated organisation of Shri Shri Ravishankar conducts Art of Living courses in Prison regularly. It aims at mental and physical health of prisoners It comprises of basic art of living course, physical training, Yogaasan , Pranayam , & Sudarshan Kriya . These courses are run for prisoners as well as prison officials on regular intervals. The duration of these courses spans over a period of five days at stretch.

(b) **Maa Bhagavati charitable trust-for self improvement** :- This trust conducts rehabilitation and de addiction programme for the inmates of the Jail. The Programme High lights evils of addictions of Tobacco, Gutakha , Smoking , and liquor , Dr. Suresh Rathi along with their team conducts these programs.

(c) **Patanjali Yognpith** :- Patanjali Yognpith of Swami Ramdeo conducts their Pranayam camps for the benefit of prisoners and also for staff members. These camps are of 7 days duration.

(d) **Prajapita Bramhakumari . Vishwavidyalaya** :- A special programme for women prisoners is conducted by this organisation aiming at self realization and soul searching and philosophical subjects there in. These programmes are run by two ladies hailing from Nashik city.

(e) **Eklavya Charitable Trust :-** This trust along with Ashivin Rural Hospital jointly conducts medical camps involving diagnostic and free

medication facilities for the prisoners. Dr. Khandidhade, Dr. Salvi & Dr. Tambe represent this trust.

(f) Sahara Charitable Trust :- Father Edger Nevis of Sahara charitable trust conducts special mass and religious services for the inmates on special occasions, especially on Christmas, Good Friday, Easter Sunday and on selected Sundays.

(g) Sarvoday Mandal :- An examination based on Gandhiji's life and times is conducted every year under the aegis of Sarvoday Mandal for prisoners. The aim of this examination is to make the prisoners understand and inculcate Gandhiji's teaching and ideology.

(h) Freedom Foundation & Prison Ministry :- These two organisations conduct Legal Aid counselling for the prisoners, especially for the under trials & Convict appeal cases.

19. **GENERAL REMARKS**
On the functioning of the
Prison administration,
problems & grievances and
suggestions for
improvement

:- **1. Functioning and Administrative problems.** :-

(a) Lack of man power to included Officers:- Due to acute shortage and half hazard manner of recruitment the inflow of man power faces serious problem. This also includes the trained man power required in executive and administrative staff. Lack of this trained man power leads to impeding smooth functioning in matters concerning with judiciary and welfare of prisoners.

(b) Inadequate and insufficient Training :- This problem is directly proportionate to lack of man power. Once trained at the initial joining stage, neither the officer nor guarding staff nor the executive staff gets an opportunity to refresh his skills and abilities or to imbibe latest know-

how within a department. Such employee remains isolated from the latest happenings due to over burden and performing of multi faceted tasks.

(c) Inadequate modern equipment to include weapons , communication System, surveillance system :- With changing scenario in threat perception , security aspects & modulations in criminal mentality , the aspect of modernization of the department can not be overlooked. This needs urgent revision and quick steps to equip the Prison Department. Deteriorating serving conditions, mounting pressures and extended working hours have started showing evil effects on the health of the employees. Modern weaponry would help and enhance restore confidence while performing duties of sensitive nature. Introduction of modern equipments, sound system of communication etc. would prove to be force multipliers and also performance enhancers.

(d)Need of office automation and sound system of recording :- Sound record section is a backbone of a professionally administered Jail. If not only facilitates effective functioning but also ensures just and timely disposal of convicts in to society with liberty on compilation of his sentence. Induction of modern equipment like computers with adequate net working facilities and customised programs & software's are need of an hour. This may involve initial burden on the exchequer but certainly there is no alternative to this requisite , further it would prove to create an atmosphere with zero errors syndrome functioning,

(e) Creation of Specialised variances

The need for specialised law qualified officer is extremely essential for

Judicial section which deals with the matters of the prisoners pending with session's court, High Court & Supreme Court as well. Lapses of any kind on the part of Prison administration with regards legal matters tantamount to injustice and or detention beyond authorisation for a prisoner.

(f) Requirement of On Job Training (OJT) Capsules. :- Due to shortage of officers , the appointments are not permanent in nature & keep changing as per requirements and no officer can perform his duties in a particular appointment for stipulated period of at least two years. This affects continuity in smooth functioning of particular tasks. Thus affecting performance of the department. Such condition demand officers to be through with each and every aspect of departmental functioning. The same can be achieved by conducting on the job training (OJT) capsules of a weeks duration conducted once in a quarter. And for such trainings specialised instructional staff must be provided from within the organisation.

:- **2. Grievances :-**

(a) Insufficient pay and perquisites:- Hostile & isolated working conditions of the department demands better standard of living with additional sufficient allowances. It will also prove as motivational factor while discharging the duties.

(b) Inadequacy of leave: - Definite need of increase in authorised leave is must for the prison staff. With overstretched working hours an employee fails to fulfil his duties towards his family.

(c) Delay in promotions:- This leads to lowering of morale and zeal while serving the department. It also renders capable individuals from giving their best to the organisation.

(d) Delay in citations and awards to the deserving candidates :-

Recommendations for awards & citations in respect of deserving individual of the department for their exceptional services should be considered and be disposed off at the earliest. For delay in awarding appreciation leads to lowering of morale within a department. Felicitation and special facilities must be extended to an awardees with an aim to set examples in front of other staff members.

(e) Unfulfilled vacancies in officers cadre as well as in prison guard Categories ultimately lead to lopsided performance of the jail and prisoners as such.

3. Suggestions for improvement :-

(a) Enhancement of pay at par with Central Government employees.

(b) Improvement in the standard of living of Prison staff by providing better living conditions, fixing duty hours and providing adequate perquisites.

(c) Conduct of family welfare programmes for Prison staff.

(d) Conduct of refresher training cadres.

(e) Timely promotions & awarding the deserving employees to motivate the system.

(f) Introduced modern equipments and weapons system.

- (g) Encouraging **prison** staff to enhance educational qualification.
- (h) Regular interactions between prison staff and officers from judiciary.
- (i) Sufficient and quality educational facilities for the children of prison employees.
- (j) Compulsory and strict physical fitness and sports activities across the board for all employees.
- (k) Creation of special sniffer dog squad.
- (l) Use of screening / X-ray machine, extensive use of C.C.T.V. Cameras,
- (m) Tea, Coffee & snacks arrangements for staff on duty. (facility of cafeteria)
- (n) Re-creation of leave reserve posts to ensure timely meeting of leave requirements of the staff.

DIET SCALE

Str.No.	Name of Articles	Convict Male	Convict Female	Detenue	U.T. Male	U.T. female	Pregnant & Nursing Women Prisoner	Child {1-4 Months}	Child {06-12 months}	Child {01-06 Years}
1	Rice	200	200	150	150	150	200	--	50	50
2	Wheat	350	200	300	300	150	200	--	45	150
3	Gram Flour	30	30	30	30	30	30	--	--	--
4	Pulses & dals	120	120	120	120	120	120	--	--	--
5	Vegetable	200	200	200	200	200	200	--	25	25
6	Tomato	100	100	100	100	100	100	--	25	25
7	Potatoes	--	--	170	--	--	--	--	--	--
8	Sweet Oil	20	20	20	20	20	20	--	10	25
9	Salt	10	10	10	10	10	10	--	05	05
10	Coriander Leaves	01	01	01	01	01	01	--	--	--
11	Green Chillies	02	02	02	02	02	02	--	--	--
12	Kadipatta	0.5	0.5	0.5	0.5	0.5	0.5	--	--	--
13	Adrak	1.5	1.5	1.5	1.5	1.5	1.5	--	--	--
14	Rai	0.75	0.75	0.75	0.75	0.75	0.75	--	--	--
15	Garlic	0.75	0.75	0.75	0.75	0.75	0.75	--	--	--
16	Masala	2.5	2.5	2.5	2.5	2.5	2.5	--	--	--
17	Red Masala	06	06	06	06	06	06	--	--	--
18	Onion	50	50	50	50	50	50	--	25	25
19	Tea	05	05	07	05	05	5	--	--	--
20	Sugar	20	20	45	20	20	20	--	25	30
21	Milk for Tea	50	50	150	50	50	50	--	--	--
22	Milk- Gen.	100	100	100	100	100	150	200	200	500
23	Banana {100 gms}	1 No.	1 No.	1 No.	1 No.	1 No.	1 No.	--	--	--
24	Gur	--	--	--	--	--	25	--	25	25
25	Ground Nut	--	--	--	--	--	50	--	25	25
26	Gas {Avg}	100	100	100	100	100	100	--	--	--
27	Coconut Oil {Only Sunday}	14	14	14	14	14	28	28	28	28
28	Washing Soda {Only Sunday}	28	28	--	28	28	28	--	--	--
29	Kandmul	--	--	--	--	--	--	--	50	50
30	Eggs.	--	--	--	--	--	--	--	1 No	--

Daily Breakfast Scale { In grms }

	Day	Breakfast	Rava	Pohe	Onion	Oil	Salt/ Green Chillies	Rai/ Tuemic	Coriander Leaves	Gur	Ghee
1	Monday	Upma	60	--	10	5	2	0.5	1	--	--
2	Tuesday	Pohe	--	60	10	5	2	0.5	1	--	--
3	Wednesday	Upma	60	--	10	5	2	0.5	1	--	--
4	Thursday	Shira	60	--	--	--	--	--	--	40	20
5	Friday	Pohe	--	60	10	5	2	0.5	--	--	--
6	Saturday	Upma	60	--	10	05	02	0.5	--	--	--
7	Sunday	Shira	60	--	--	--	--	0.5	--	--	--

NASHIKROAD CENTRAL PRISON
VACANT POST STATEMENT
AS ON 12TH JAN. 2010.

Sr. No.	Name of Designation	Sanction post		Total	Vacant Post		Total
		Permit.	Temp.		Permit.	Temp.	
1	Superintendent.Central Prison	1	--	1	--	--	1
2	Addl. Superintendent	--	1	1	--	--	--
3	Dy. Superintendent	--	2	2	--	1	1
4	Medical Officer	2	--	2	--	--	--
5	Administrative Officer	1	--	1	1	--	1
6	Office Superintendent	--	1	1	--	--	--
7	Jailor Gr.I	3	5	8	--	3	3
8	Jailor Gr.II	4	13	17	--	6	6
9	Agricultural {Sup.}	1	--	1	--	--	--
10	Agricultural {Asstt.}	2	--	2	1	--	1
11	Senior Clerk	5	3	8	1	--	1
12	Clerk	8	4	12	1	--	1
13	Compounder	2	--	2	--	--	--
14	Teacher	1	--	1	1	--	1
15	Subheddar	1	9	10	--	--	--
16	Havildar	16	15	31	--	1	1
17	Sepoy	180	22	202	--	12	12
18	Nursing Orderly	3	--	3	--	--	--
19	Chemical {Sup.}	1	--	1	1	--	1
20	Lab. Technical	--	1	1	--	--	--
21	Weaving {Sup}	--	1	1	--	--	--
22	Fabrication {Sup.}	1	--	1	--	--	--
23	Leather {Instructor}	-	1	1	--	1	1
24	Carpentry {Sup.}	--	1	1	--	1	1
25	Carpentry {Instructor}	--	1	1	--	--	--
26	Bakery {Instructor}	1	--	1	--	--	--
27	Tailor {Sup.}	--	1	1	--	1	1
28	Tailor {Instructor}	--	1	1	--	--	--
29	Weaving {Instructor}	1	--	1	1	--	1
	TOTAL	234	82	316	07	26	33

My comments on the visit to Nashik Road Central Jail.


Date of visit: 12th & 13th of January 2010.

This is the central prison which has 2597 inmates against the sanctioned capacity of 3178. There is no over crowding in the prison. In the female section against the capacity of 60 there were 121 females. Most of the convicts are there for longer sentences and there are also a number of detainees under various Acts including cases against the persons in the Malegaon blast case and foreigners under Narcotic Act.

The premises are neat and clean though construction is quite old, but maintenance is adequate. White wash and painting is done by the PWD every year but the quality is not up to the required level. There are in all 14 barracks housing the inmates and I visited all the barracks as also the workplace for carpentry, tailoring, metal work and workshop as well as the kitchen and dormitory. I also met a large number of prisoners. Their main grievances were that the canteen facility being provided earlier has been withdrawn. They had no complaint regarding food as well as treatment by the prison staff. Foreigners complained that they were not being given diet which is as per their requirements. However, they were being given bread instead of chappati. Otherwise the diet is good. There is television set in every barrack except in the barracks which have individual cells. There were a few requests for radio in the barracks having individual cells. Since the capacity is more than the prisoners all the barracks having large dormitories are occupied and some of the barracks having single cell are occupied by one or more prisoners. The premises are neat and clean as the staff seemed to be taking care and maintaining as per the jail manual. I also visited the dispensary within the jail premises. It appeared to be

neat and clean in the manner required and Doctors are available every day as they are attached to the dispensary.

After the visit I had also a meeting with the Superintendent and other senior jail officers. There were complaints that under trials were provided extra facilities especially the detainees by the courts, and as such they differentiate between various sets of prisoners. This makes the job of jail staff controlling and disciplining the jail inmates more difficult and is a demotivating factor.


(R.K. Bhargava)
Spl. Rapporteur